

## Declaration of Assets and Liabilities

Year....2024 -25.....

SO (Est.)  
19.2.25 I, **..Rewati Raman Singh..**, son of Late Parmanand Singh.., aged ...49 years, belonging to ...Bihar Legislative Assembly Secretariat service and presently working as...Principal Private Secretary.....give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spous Name Kumari Sujata	Dependant-1	Dependa nt-2	Depen dant-3 Etc. Name
(i)	Cash	50,500/-	50,000/-			---
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, Patna Total Rs. 90,000/- BOB 10,000/-	Central Bank of India & HDFC 10,000/- 40,000/-		----	----
(iii)	Bonds, Debentures and Shares in companies	SBI Mutual Fund 3,000/- PM 200 NFT	----	----	----	----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1. 515688032 2. 513200957 3. HDFC Life- 23015820 Rs. 15,062/-	LIC Policy No: 1. 515688033 Rs. 4,491/- p.a.	----	----	----
(v)	Motor Vehicles (details of make, etc.)	Bajaj Platina Motorcycle  BRO1AQ-5755	----	----	----	----
(vi)	Jewellery (give details of weight and value)	Gold 30gr	250gr Gold 350gr Silver ----			----
(vii)	Other assets, such as values of claims / interests	----	----	----	----	----

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

रेवती रामण सिंह



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	----	5444 sft Topchanchi, Dhanbad			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1761 sft Danapur 979	----	----	----	----
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	----	----	----	----	----
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Agrani Homes Real Marketing- 4,50,000/- Daffodils City Mahua Bag Patna	----	----	----	----
(v)	Others (such as interest in property)	----	----	----	----	----

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ...13.02.2025...
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	HDFC Frazer Road, Patna Personal Loan S.B.I. 21000/-	42,00000/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	----	----
	(b) dues to departments dealing with supply of water	----	----
	(c) dues to departments dealing with supply of electricity	----	----
	(d) dues to departments dealing with telephones	----	----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	----	----
	(f) Other dues, if any	----	----

देवी रमण सिंह

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid Income Tax Filed A-Y 2024-25 PAN No.BIWPS8555D	----
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	----	----
	(iii) Sales Tax [Only in case of proprietary business]	----	----
	(iv) Property Tax	----	----

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group  (A/B/C)

Cadre   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Rewati Raman Singh*

Name of Employee: Rewati Raman Singh

Place:..Patna .....

Designation:..Principal Private Secretary

Date:..13-02-2025...

Department:..Bihar Legislative Assembly Secretariat

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*रेवती रामन सिंह*